

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

110

C.P (IB) No.745/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH AUGUST, 2018, 10:30 A.M.

Name of the Company	K N Choudhury-Vs-Nuddea Plantations Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) MADHU SUDAN SARKAR

Applicant

M.S. Sarkar

2) MOUSAMBIT SARKER

"

Advocate

M.S. Sarkar
Advocate.

16/8/18.

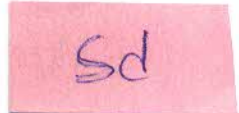
- 1) Ashok Kumar Singh
- 2) Suchitra Chakraborty
- 3) Pradeep Mondal
- 4) Biplob Some

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Pradeep Mondal
Corporate Director

ORDER

Ld. Counsel for Operational Creditor and Corporate Debtor is present.

For want of time adjourned to 10/09/2018 for hearing.


(Jinan K.R.)
Member (J)